

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 112
(IB)-750(PB)/2019

IN THE MATTER OF:

Sh.Rakesh Kumar Nigam & anr. Applicant/petitioner
Vs.
Vardhman Estate and Developers Pvt. Ltd. Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016.

Order delivered on 23.07.2021

ORDER

Renotified to 03.08.2021.



Nirmala Vincent
(Court Officer)